

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Chandra Prakash Asthana, Principal Judge, Family Court, Ranchi,
2. Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Family Court, Latehar (U.O.T.),
3. Sri Sandeep Srivastava, Principal Judge, Family Court, Daltonganj,
4. Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge, Chatra,
5. Sri Manoj Prasad, Principal Judge, Family Court, Jamshedpur,
6. Sri Bal Mukund Roy, Principal Judge, Family Court, Saraikela,
7. Sri Akhil Kumar, Principal Judge, Family Court, Gumla,
8. Sri Gopal Kumar Roy, Principal Judge, Family Court, Pakur,
9. Sri Ram Sharma, Principal Judge, Family Court, Dhanbad,
10. Sri Lalit Prakash Choubey, Principal Judge, Family Court, Sahebganj,
11. Sri Satya Prakash Sinha, Principal Judge, Family Court, Giridih,
12. Ms. Rita Mishra, Principal Judge, Family Court, Hazaribagh,
13. Sri Arun Kumar Chaturvedi, Principal Judge, Family Court, Bokaro,
14. Sri Om Prakash Singh, Principal Judge, Family Court, Chaibasa,
15. Sri Suresh Chandra Jaiswal, Principal Judge, Family Court, Jamtara,
16. Sri Pradeep Kumar Chourasia, Principal Judge, Family Court, Deoghar,
17. Sri Abhay Kumar Sinha, Principal Judge, Family Court, Garhwa,
18. Sri Yogeshwar Mani, Principal Judge, Family Court, Lohardaga,
19. Sri Brajesh Kumar Gautam, Principal Judge, Family Court, Koderma,
20. Sri Arun Kumar Gupta No. 2, Principal Judge, Family Court, Godda,
21. Sri Birendra Pratap, Principal Judge, Family Court, Dumka.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 03rd – 04th June, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate for attending two days Refresher Training Course on “**Sensitization on the Role of Principal Judge (Family Court under the Family Courts Act)**” on 03rd – 04th June, 2017 with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 03.06.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

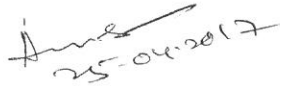
I am further directed to inform that the arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 02nd June till the evening of 04th June, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1784 /Apptt.

Dated, Ranchi, the 25.4.17

Copy forwarded to the Principal District & Sessions Judges, Latehar / Daltonganj / Chatra / Jamshedpur / Saraikela / Gumla / Pakur / Dhanbad / Sahebganj / Giridih / Hazaribagh / Bokaro / Chaibasa / Jamtara / Deoghar / Garhwa / Lohardaga / Koderma / Godda / Dumka including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


25-04-2017
Registrar General